

[English]

Financial Assistance for Muddanur Thermal Plant

161. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of ENERGY be pleased to state:

(a) whether Asian Development Bank has cleared financial assistance for Muddanur Thermal Power Plant in Andhra Pradesh; and

(b) if so, the quantum thereof and when the project will be commissioned?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Yes, Sir. The Asian Development Bank has approved a loan of US \$ 230 million for the Muddanur Thermal Power Project (2 x 210 MW) in Andhra Pradesh. The first unit is scheduled to be commissioned by June, 1993 and the second unit by December, 1993.

Suspension of Vayudoot Service between Hyderabad and Cuddapah

162. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Vayudoot service between Hyderabad and Cuddapah has been under suspension for the last six months;

(b) if so, the reasons therefor; and

(c) when the service is likely to be resumed?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Yes, Sir

The service was suspended with effect

from the 24th September, 1989 due to shortage of aircraft capacity.

(c) The aircraft capacity available with Vayudoot at present does not permit resumption of service between Hyderabad and Cuddapah.

Increase in Flights by Indian Airlines

163. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Indian Airlines proposes to increase the number of flights on various routes; and

(b) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Since Indian Airlines is at present facing an acute capacity shortage, there is no proposal of increasing the number of flights on various routes.

Deletion of Glybenclamide from Price Control

164. SHRI K. MANVENDRA SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have deleted Glybenclamide from price control;

(b) if so, what is the exclusion criteria based on which this drug has been price decontrolled;

(c) the names of other drugs which have been excluded from price control based on this criteria; and